

Order, 1983 published in Notifications No. G.S.R. 276(E) in Gazette of India dated the 18th March, 1983.

[Placed in Library, See No. LT-6226/83]

FINANCIAL ESTIMATES AND PERFORMANCE BUDGET OF EMPLOYEES STATE INSURANCE CORPORATION, NEW DELHI FOR 1983-84.

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI DHARMAVIR): On behalf of Shri Veerendra Patil, I beg to lay on the Table a copy of the Financial Estimates and Performance Budget (Hindi and English versions) of the Employees' State Insurance Corporation, New Delhi, for the year 1983-84 under section 36 of the Employees' State Insurance Act, 1948. [Placed in Library, See No. LT-6227/83].

SOLIATIONUM FUND (AMENDMENT) SCHEME, 1983, REVIEW ON AND ANNUAL REPORT OF SHIPPING CORPORATION OF INDIA, Ltd., BOMBAY FOR 1981-82 EACH.

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z. R. ANSARI): I beg to lay on the Table:

(1) A copy of Solatium Fund (Amendment) Scheme, 1983 (Hindi and English versions) published in Notification No. S.O. 168(E) in Gazette of India dated the 9th March, 1983, under sub-section (4) of section 133 of the Motor Vehicles Act, 1939. [Placed in Library. See No. LT-6228/83]

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Review by the Government on the working of the Shipping Corporation of India Limited, Bombay, for the year 1981-82.

(ii) Annual Report of the Shipping Corporation of India Limited, Bombay, for the year 1981-82 along with Audited Accounts and the comments of the comptroller and Auditor General thereon.

[Place in Library. See No. LT-6229/83.]

Annual Accounts, etc. of Aligarh Muslim University, for 1981-82, Annual Report of and Review on Visva-Bharati, Shantiniketan, for 1981-82, etc.

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P. K. THUNGON): On behalf of Shrimati Sheila Kaul, I beg to lay on the Table:

(1) A copy of the Annual Accounts (Hindi and English versions) of the Aligarh Muslim University, Aligarh, for the year 1981-82 together with Audit Report thereon under sub-section (4) of section 35 of the Aligarh Muslim University Act, 1920.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-6230/83.]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Visva-Bharati, Santiniketan, for the year 1981-82.

(iii) A copy of the Review (Hindi and English versions) by the Government on the working of the Visva-Bharati, Santiniketan, for the year

(4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. LT-6231/83.]

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Raja Rammohan Roy Library Foundation, Calcutta, for the year 1981-82 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Raja Rammohan Roy Library Foundation, Calcutta, for the year 1981-82.

(6) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library. See No. LT-6232/83.]

(7) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management, Calcutta, for the year 1981-82.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Institute of Management, Calcutta, for the year 1981-82.

(8) A statement (Hindi and English versions) explaining the reasons for not laying the Accounts and the Audit Report of the Indian Institute of Management, Calcutta, for the year 1981-82 within the stipulated period of nine months after the close of the Accounting Year.

[Placed in Library. See No. LT-6233/83.]

(9) (i) A copy of the Annual Report (Hindi and English versions) of the Salar Jung Museum Board, Hyderabad, for the year 1981-82 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Salar Jung Museum Board, Hyderabad, for the year 1981-82.

(10) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

[Place in Library. See No. LT-6234/83.]

(11) (i) A copy of the Annual Report (Hindi and English versions) of the Sangeet Natak Akademi, New Delhi, for the year 1981-82.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Sangeet Natak Akademi, New Delhi, for the year 1981-82.

(12) A statement (Hindi and English versions) explaining the reasons for not laying the Accounts and the Audit Report of the Sangeet Natak Akademi, New Delhi within the stipulated period

of nine months after the close of the Accounting Year.

[Placed in Library. See No. LT-6235/83.]

(13) (i) A copy of the Annual Report (Hindi and English Versions) of the National Council of Science Museums, Calcutta, for the year 1980-81.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the National Council of Science Museums, Calcutta, for the year 1980-81 together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Council of Science Museums, Calcutta, for the year 1980-81.

(14) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (13) above.

[Placed in Library. See No. LT-6236/83.]

12.14 h.v.

ASSENT TO BILLS

SECRETARY: Sir, I lay on the Table the following seven Bills passed by the Houses of Parliament during the current session and assented to since a report was last made to the House on the 22nd February, 1983:—

1. The Aircraft (Amendment) Bill, 1983.
2. The Appropriation (Vote on Account) Bill, 1983.
3. The Appropriation Bill, 1983.
4. The Appropriation (No. 2) Bill, 1983.
5. The Appropriation (Railways) Bill, 1983.
6. The Appropriation (Railways) No. 2 Bill, 1983.
7. The Appropriation (Railways) No. 3 Bill, 1983.